

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1585
ANSWERED ON:13.12.2013
IRREGULARITIES IN CHILDREN HOMES
Rama Devi Smt. ,Singh Rajkumari Ratna

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) undertakes regular inspection/ inquiry visits of the children homes in the different parts of the country;
- (b) if so, the details thereof indicating the number of such inspection / inquiry visits undertaken by the Commission during each of the last three years and the current year, State/UT-wise;
- (c) the number of cases of irregularities noticed / reported by the NCPCR during the course of the said inspection / inquiry visits, State/UT-wise; and
- (d) The action taken / being taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) Yes, Madam.
- (b) & (c) The details of inspection/ inquiry visits to children homes conducted by NCPCR and irregularities noticed during the last three years and current year (2013 14) is as per Annexure.
- (d) NCPCR has already brought it to the notice of State Governments concerned and other agencies to take remedial measures to remove the irregularities noticed.